



## **LEGISLATIVE ASSEMBLY OF THE STATE OF GOA**

**THURSDAY, 23 JULY, 2020**

**No.201**

### **GUIDELINES TO BE FOLLOWED DURING THE TWELFTH SESSION, 2020 TO BE HELD ON MONDAY, 27 JULY, 2020**

In view of the Covid-19 Pandemic, as precautionary measures, the following guidelines are issued for strict compliance during the Twelfth Session, 2020 of the Seventh Goa Legislative Assembly which will be held on Monday, 27 July, 2020.

- (1) The number of personal staff accompanying the Presiding Officers, Hon. Chief Minister/Ministers/Members, permitted during the Assembly Session:
  - (i) Presiding Officers : 04 personal staff only
  - (ii) Hon. Chief Minister : 04 personal staff only
  - (iii) Hon. Ministers : 02 personal staff only
  - (v) Hon. MLAs : 01 personal staff only
- (2) Entry to general public/visitors is banned during the Assembly Session.
- (3) Only those Government officers connected with the Business to be transacted on the day of Session will be allowed to attend.
- (4) The Government Departments who are connected with the LAQs for the day and Government bills to be introduced are requested to restrict the posting of their officials to only TWO on the day of the Assembly Session.
- (5) All such officials are requested to arrive 15 minutes prior to the commencement of the Assembly Session.

- (6) Any person/official visiting Assembly Complex without wearing masks/shields will not be allowed to enter the Assembly Complex.
- (7) Social distancing to be strictly followed by all at the entry points and throughout their stay at the Assembly Complex on the day of the Session.
- (8) Any breach in the above norms should be brought to the notice of the security personnel present which will result in immediate expulsion from the Assembly Complex.
- (9) The guidelines issued above are for strict compliance.

This issues with the approval of the Hon. Speaker.

**ASSEMBLY COMPLEX  
PORVORIM-GOA  
23 JULY, 2020**

**NAMRATA ULMAN  
SECRETARY, LEGISLATURE**

To,

All the Members of the Goa Legislative Assembly including Ministers.

Copy to:

- (1) The Chief Secretary, Govt. of Goa, Secretariat, Porvorim-Goa.
- (2) All the Principal Secretaries/Secretaries/Head of Departments, Govt. of Goa, Secretariat, Porvorim-Goa.
- (3) The Director of Information & Publicity.